

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**JOINT SITTING OF COURT NO. 1 & 2**  
**CAUSE LIST (IN COURT NO. 2)**

Date: 14<sup>th</sup> July, 2016  
TIME: 10.30 A.M.

**HON'BLE MR. JUSTICE M.S. NAMBIAR**  
**JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF**  
**EXPERT MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>CASES OF COURT NO. 1</b>			
<b>FOR ADMISSION</b>			
1.	Original Application No. 352/2016	M/s Micro Turners Vs. MoEF & Anr.	Mr. Siddharth Batra & Mr. Kushagra Bansal, Advs. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
2.	Original Application No. 49/2016	M/s Hotel Vivek Regent Vs. Uttarakhand Environment Protection & Pollution Control Board & Ors.	Mr. Pankaj Sharma, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Mr. Rajkumar, Adv. with Mr. Bhupendra Kumar, LA for R-3
<b>FOR HEARING</b>			
3.	Original Application No. 309/2013 (M.A No. 51/2015, M.A No. 443/2015, M.A. No. 720/2015, M.A. No. 721/2015, M.A. No. 857/2015 M.A. No. 920/2015 M.A. No. 921/2015, M.A. No. 73/2016, M.A. No. 74/2016, M.A. No. 294/2016)	National Green Tribunal Bar Association Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. U.K. Uniyal, AG along with Dr. Abhishek Atrey, Adv. for R – 2 Ms. D. Bharathi Reddy, Adv. Mr. Vivek Sharma, Adv. for R-3 Mr. Rajiv Nanda, Adv. Mr. Ravi Gupta, Sr. Adv. along with Mr. K.R. Chawla, Sr. Adv. with Mr. T. S. Bindra, Adv. for R – 4 Mr. P.L. Gautam, Adv. for NDMC Mr. Siddharth Luthra, Sr. Adv. with
4.	Original Application No. 245/2015	M.R. Proofing Industries Vs. U.P. P.C.B.	Mr. S.A. Zaidi & Ms. Gulnaz Parveen, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. B. V. Niren, Adv.
5.	Original Application No. 375/2015 (M.A. No. 892/2015, M.A. No. 893/2015 & M.A. No. 894/2015)	Paramveer Singh Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 & 3 Mr. D. Rajeshwar Rao, Adv. for R-4 Mr. Ravindra Kumar, Adv. for R-5 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-6 & 7 Mr. Tarunvir Singh Khehar, Adv. for GNCT

6.	Original Application No. 454/2015 (M.A. No. 1045/2015)	Anand Arya  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Krishna Kumar Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 & 3 Mr. Ravindra Kumar, Adv. for R-5 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-6 & 7 Mr. Tarunvir Singh Khehar, Adv. for GNCT Mr. D. Rajeshwar Rao, Adv. Mr. Jogy Scaria, Adv. Ms. Priyanaka Sinha, Adv. for Jharkhand Mr. Sapam Biswajit, Adv. for Manipur
<b>CASES OF COURT NO. 2</b>			
<b>FOR ADMISSION</b>			
7.	Original Application No. 355/2016	Bindapur Vikas Samiti  Vs. Govt. of NCT of Delhi & Ors.	Mr. Prateek Choudhary, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
8.	Original Application No. 467/2015 (M.A. No. 1069/2015)	Society for Preservation of Healthy Environment and Ecology and Heritage of Agra (SPHEEHA)  Vs. Union of India & Ors.	Mr. Rajiv Bansal, Mr. Saran Suri & Mr. Gunjan Kumar, Advs. for Applicant  Mr. Taruna A. Prasad, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2, 4 & 5 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Advs. for R-3 Ms. Rachana Joshi, Adv. for R-6
9.	Original Application No. 253/2016 (M.A. No. 430/2016)	Mohar Singh Yadav  Vs. Union of India & Ors.	Mr. Ashwani Kr. Dubey & Mr. Manoj Kumar Sahu, Advs. for Applicant  Ms. Divya Prakash Pandey, Adv. for R-1 Mr. Neeraj Malhotra & Ms. Sakshi Sachdev, Advs. for R-6
10.	Original Application No. 284/2016 (M.A. No. 522/2016)	Vikrant Kumar Tongad  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Abhishek Yadav, Adv. for R-2, 4 & 7 Mr. Ravinder Kumar, Adv. for R-3 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for R-5
<b>FOR HEARING</b>			
11.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015)	Vikrant Kumar Tongad  Vs. Delhi Metro Rail Corporation Ltd.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHA Mr. Suresh Tripathy, Adv. for DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Ms. Puja Kalra, Adv. for SDMC Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD

			<p>Mr. D. Rajeshwar Rao, Adv.  Ms. Sakshi Popli, Adv. for NDMC  Mr. Satyajit Kumar, Adv. for DSIIDC  Ms. Harleen Kaur, Adv. for Holiday Inn Hot  Mr.Pawan Upadhyay,Adv. for Noticee No.8  Mr. Neeraj Malhotra, Adv.  Mr. Saket Bisani, Adv.  Mr.Tarunvir Singh Khehar, Adv. for GNCTD  Mr. Vinod Kapoor, Adv. with Mr. Dinesh Jindal, LO for DPCC</p>
12.	Original Application No.125/2013	Rameshwar Singh Vs State of U.P. & Ors.	<p>Mr.Rahul Choudhary, Adv.for Applicant</p> <p>Ms. Savitri Pandey, Adv. for R-1, 2 &amp; 5  Mr. Pradeep Mishra &amp; Mr. Daleep Kumar Dhayani, Advs. for R-3  Mr. Avijit Bhushan, Adv. for R-4  Mr. Ashish S. Kulshrestha, Adv. for R-6  Mr. Vikas Malhotra &amp; M.P. Sahay, Advs. for R-7</p>
13.	Original Application No. 19/2014 (M.A No. 216/2015, M.A. No. 1027/2015, M.A. No. 1330/2015)	Dr. Kashmira Kakati Vs. Union of India & Ors.	<p>Mr. Sanjay Upadhyay, Adv. for Applicant</p> <p>Ms. Shakshi Popli, Adv. for R – 1  Ms. Roy Kankana, Adv. for R-2  Mr. Avijit Roy, Adv. for R-3, 9, 10 &amp; 12  Mr. Shuvodeep Roy, Adv. for R – 4  Mr. V.N. Koura, Adv. for R – 5  Mr. Ganesh Kamath, Adv. for R – 6  Mr. Gaurab Banerji, Sr. Adv. along with Ms. Harsha Peechara, Advs. for R-7  Mr. Neeraj K. Gupta, Adv. for R – 8  Mr. U. Hazariea, Sr. Adv. along with Mr. Dharitry Phoobam, Adv. for R – 11  Mr. Tavinder Sidhu, Adv. for NHA  M. V. Kini Law Firm for R-12  Mr. Vivek Paul Oriel, Adv. for-13  Ms. Deepika Ghatowar, Adv. for State of Assam</p>
14.	Original Application No.188/2014	Toxics Links Vs U.O.I & Ors.	<p>Mr. Ritwick Dutta &amp; Mr. Rahul Choudhary, Advs. for the Applicant</p> <p>Mr. Krishna Kumar Singh, Adv. for R-1  Mr. Raj Kumar, Adv. With Mr. Bhupinder Kumar, LA for R-2  Mr. A. K. Prasad, Adv. for R-3  Mr. Ashutosh Choudhary &amp; Mr. Upinder Singh, Advs. for R-4  Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Advs. for R-5  Mr. Sanyam Saxena, Adv. for R-6 &amp; 35  Mr. Shurodeep Roy, Adv. for R-7  Ms. G. Indira and Mr. K.V. Jagdishvaran, Advs. for R-8 &amp; 37  Mr. C.D Singh, AAG and Mr. Apurv Kwap, Adv. (SCECB) and Mr. Yogmaya Agnihotri, CECB for R- 10 &amp; 39  Mr. Shubham Bhalla, Adv. for R-11  MR. Varnika Singh &amp; MR. Alok Kumar, Advs. for R-12 &amp; 41  Mr. Dinesh Jindal, L.O, DPCC for R-13 &amp; 42  Ms. Bansuri Swaraj &amp; Ms. Snigdha, Advs. for R-14 &amp; 43  Mr. Anil Grover, AAG. For R-15 &amp; 44</p>

			<p>Mr. D. K. Thakur, Adv. for R-16  Mr. Vasudha Zubhi, Adv. for R-17  Mr. Jayesh Gaurav, Adv. for R-18 &amp; 47  Mr. Jogy Adv. for R-20 &amp; 49  Mr. Sunny Choudhry, Adv. for R-21  Mr. Tayenjam Momo Singh, Adv., for R-22  Mr. Pragyan P. Sharma, Adv. for R-23&amp;52  Mr.K.V. Girish Chowdary,Adv.for R-24 &amp; 53  Mr. A.K. Panda, Sr. Adv with Mr. S. Panda, Adv. for R-25  Mr. Abhimanu Garg, Adv. for R-26 &amp; 55  Ms. Richa Kapoor, Adv. for R-27  Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu &amp; TNPCB  Mr. Anant A. Pavgi, Mr. Gopal Singh &amp; Mr. Rituraj Biswa, Advs. for R-30 &amp; 59  Mr. Mukesh Verma, Adv. for R-31  Mr. Pradeep Mishra, Mr. Daleep Kumar Dhayani, Advs. for R-32  Mr. Guntur Prabhakar, Adv. for R-34  Mr. Avijit Roy, Adv. for R-36  Mr. Suryanrayana Singh, AAG for R-45  Mr. Arif Sikander Mir, Adv. for R-46  Mr. Devashish Bhaluka &amp; Ms Anu Tyagi, Advs. for R-47  Mr. G. M. Kawoosa and Ms. Antima Bazaz, Advs. for R-48  Mr. Aprajita Mukherjee for Meghalaya  Mr. Rituraj Biswas for R-51  Mr. K. V. Girish Choudhary, Adv. for R-53  Mr. Kirti Mritum, Adv. for R-54  Mr. Anil Soni, Adv. for R-56  Mr. Rahul Verma, Adv. for R-60  Ms. Savitri Pandey Adv. for R-61  Mr. S. Biswajit, Adv. for R-62  Ms. Aruna Mathur, Adv. for R-64  Mr. Amit Agarwal, Adv. for West Bengal  Ms. Alpana Poddar, Adv. for Rajasthan  Mr. Rudreshwar Singh, Adv. for Bihar  Ms. Shubham Mahajan, Adv. for State of Daman &amp; Dui &amp; PCB  Mr. Devraj Ashok, Adv. for Karnataka  Mr. Sarthak Chaturvedi, Adv. for State of Andaman &amp; Nicobar</p>
15.	Original Application No. 234/2015 (M.A. No. 830/2015)	Veterans Forum for Transparency in Public Life  Vs. Chapra Nagar Parishad, Chapra, Bihar & Ors.	Mr. B. N. Prasad, in Person  Mr. Chandan Kumar, Adv. for R-1 Mr. Rudreshwar Singh, Adv. for R-3 & 4 Mr. Gopal Jha & Mr. Gautam Singh, Adv.
16.	Original Application No. 376/2015 (M.A. No. 896/2015 & M.A. No. 897/2015)	Shailesh Singh  Vs. M/s. Aadi Best Consortium Pvt. Ltd.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh  Mr. Jagriti Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 Ms. Priyanka Swami, Adv. for R-3 Mr. Raman Yadav, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-5 Mr. Rajkumar, Adv. for R-6 Mr. B. V. Niren, CGSC for R-7 Mr. A. Kumar Prasad, Adv.

17.	Original Application No. 509/2015	Saloni Ailawadi Vs. Union of India & Ors.	Mr. Sanjeev Ailawadi, Adv. for Applicant  Mr. B. V. Niren, Adv. for R-1 Mr. Rahul Pratap, Adv. for R-2 Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-4 to 6 Mr. Rajkumar, Adv. with Mr. Bhupinder Kumar, LA for R-5
18.	Original Application No. 527/2015	Satvinderjeet Singh Sodhi & Ors.  Vs. Volkswagen India Private Limited & Ors.	Mr. Virender Ganda, Sr. Adv. with Mr. Vipul Ganda, Adv. for Applicant  Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-1 to 5 Mr. B. V. Niren, Adv. for R-8 & 9 Mr. Tarunvir Singh, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Biraja Mahapatra, Adv. for R-10 Mr. Rajkumar, Adv. for R-6
19.	Original Application No. 510/2015 (M.A. No. 1234/2015)	Kamal Kishore Vs. Union of India & Ors.	Mr. G. K. Chauhan, Adv. for Applicant  Dr. Abhishek Attrey & Mr. Sumit Rajori, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Balendu Shekhar, Adv. for R-3 & 4 Mr. Charanjeet Singh, Adv. for R-5 Mr. D. Rajeshwar Rao, Adv. for SDM, Nand Nagri Ms. Sakshi Popli, Adv. for DJB Mr. Saurav Gupta, Adv. for R-8 Mr. Sanjeev Ralli, Adv. with Mr. Dinesh Jindal, LO for DPCC
20.	<b>Execution Application No. 06/2016</b> (Earlier O.A. No. 93/2016)	Sukhpal Singh Daiya Vs. Ghaziabad Development Authority (GDA) & Anr.	Mr. Sukhpal Singh Daiya, in person  Mr. Raman Yadav, Adv. for R-1 Mr. Sharad Chauhan, Adv. for R-2

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